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Title: Motion for leave to introduce a Bill to repeal the Urban Land (Ceiling and Regulation) Act, 1976. Motion for Consideration - adopted.

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): I beg to move for leave to introduce a Bill to repeal the Urban Land (Ceiling and Regulation) Act, 1976.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to repeal the Urban Land (Ceiling and Regulation) Act, 1976."

The motion was adopted.

SHRI RAM JETHMALANI: I introduce the Bill.
